

File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: 22nd September, 2016

ORDER

There shall be a Special Bench at Mumbai on 10th, 13th & 14th October, 2016 to attend the matters listed before Shri B.S.V. Prakash Kumar, Member (Judicial) & Shri V. Nallasenapathy, Member (Technical)- Division Bench and also the matters listed before Shri. M. K. Shrawat, Member (Judicial) - Single Bench. The Special Bench shall comprise of:

NCLT, Special Bench at Mumbai

Shri B.S.V. Prakash Kumar, Member (Judicial)

This is in modification of Order of even number dated 05.07.2016 for 10th, 13th & 14th October, 2016 only.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh / Gauhati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT web site/ Notice Board.
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.